NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 19

C.P.(IB)4131/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **17.03.2023**

NAME OF THE PARTIES **: Arihant Trading Company**
V/s
Good -Day Foods Pvt Ltd

Appearance (via video-conference):
For the Applicant : Rushabh shah, Adv I/b R&R Associates
For the Respondent : None present

Section 9 of the IBC, 2016

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **01.05.2023.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish